

**Central Administrative Tribunal
Principal Bench**

OA No.4174/2014

New Delhi, this the 25st day of April, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Shri Sunny (age 22 years),
S/o Shri Narender Singh,
R/o VPO Rohna Pana Budhan,
Tehsil Kharkhoda, Sonepat,
Haryana-131402.

...applicant

(By Advocate : Shri Ajesh Luthra)

Versus

1. Staff Selection Commission,
(Headquarters),
Through its Chairman,
Block No.12, CGO Complex,
Lodhi Road, New Delhi-3.
2. Staff Selection Commission,
(Norther Region),
Through its Chairman,
Block No.12, CGO Complex,
Lodhi Road, New Delhi-3.
3. Central Bureau of Investigation,
Through its Director,
Plot No.5-B, CGO Complex,
Lodhi Road,
New Delhi-110003.

...respondents

(By Advocate : Shri S.M. Arif)

ORDER (ORAL)

Mr. V.N. Gaur, Member (A) :-

Learned counsel for applicant has filed MA No.1418/2016 enclosing a copy of offer of appointment to the applicant for the post of LDC in the CBI. With this his prayer in the OA stands fulfilled, and, hence, he seeks to withdraw the OA. Accordingly, the MA No.1418/2016 is allowed and the document filed therewith is taken on record. The OA is dismissed as withdrawn. No costs.

(Raj Vir Sharma)
Member (J)

(V.N. Gaur)
Member (A)

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